

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-04-2022

Date : 19.04.2022										
S.L. No.	C.A.N No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	24591/2022	19.04.2022	ABLAPL - 8915/2020	N. C. SINHA	C.O.	COURT NO. 17	Order Dtd. 2022-04-12			(Seat No -)
2	24592/2022	19.04.2022	WP (C) - 27635/2021	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-13			(Seat No -)
3	24593/2022	19.04.2022	WP (C) - 5599/2008	A K PANDA	GENERAL		Order Dtd. 2015-02-09		WRIT BRANCH-7	(Seat No - 48)
4	24594/2022	19.04.2022	WP (C) - 36127/2021	H. K. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 48)
5	24595/2022	19.04.2022	WP (C) - 8188/2022	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-04-12			(Seat No - 48)
6	24596/2022	19.04.2022	WP (C) - 1100/2022	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-04-13		WRIT BRANCH-1	(Seat No)

										-4)
7	24597/2022	19.04.2022	WP(C)-8246/2022	S. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2022-04-13		WRIT BRANCH-8	(Seat No - 41)
8	24598/2022	19.04.2022	WP(C)-31712/2021	SUJIT SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2022-04-13			(Seat No - 41)
9	24599/2022	19.04.2022	WP(C)-21848/2021	D. K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-12			(Seat No - 41)
10	24600/2022	19.04.2022	CONTC-1079/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-04-13		CONTE MPT	(Seat No - 1)
11	24601/2022	19.04.2022	ABLAPL - 16162/2021	PITABAS NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-07			(Seat No - 1)
12	24602/2022	19.04.2022	ABLAPL - 4073/2021	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-03-23			(Seat No - 1)
13	24603/2022	19.04.2022	WP(C)-3089/2013	PRAKASH	C.O.	COURT NO. 5	Order Dtd. 2022-04-12			(Seat No - 1)
14	24604/2022	19.04.2022	WP(C)-1570/2022	H. K. MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 1)

15	24605/2022	19.04.2022	WP (C) - 15752/2013	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2022-04-12			(Seat No - 1)
16	24606/2022	19.04.2022	WP (C) - 2622/2022	B P PANI	GENERAL		Entire Order			(Seat No - 1)
17	24607/2022	19.04.2022	WP (C) - 28055/2021	M. K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-11			(Seat No - 1)
18	24608/2022	19.04.2022	WP (C) - 19369/2017	A.MOHANTY	GENERAL		Order Dtd. 2021-12-11 Petition, Annexure,			(Seat No - 1)
19	24609/2022	19.04.2022	WP (C) - 7348/2022	J P KAR	GENERAL		Order Dtd. 2022-04-05			(Seat No - 1)
20	24610/2022	19.04.2022	WP (C) - 2841/2015	G S SAMAL	GENERAL		Order Dtd. 2015-02-26		WRIT BRANCH-10	(Seat No - 60)
21	24611/2022	19.04.2022	WP (C) - 20238/2013	C R NAYAK	GENERAL		Order Dtd. 2022-04-08			(Seat No - 60)
22	24612/2022	19.04.2022	WP (C) - 22471/2012	C R NAYAK	GENERAL		Order Dtd. 2021-04-08			(Seat No - 60)
23	24613/2022	19.04.2022	WP (C) - 3204/2	J.MOHAPATRA	GENERAL		Order Dtd. 2022-03-15			(Seat No - 60)

			016		L					t No - 60)
2 4	24614 /2022	19.04. 2022	WP (C) - 10769/ 2018	M MOHANTY	GEN ERA L		Entire Order		WRIT BRANC H-7	(S ea t No - 10)
2 5	24615 /2022	19.04. 2022	WP (C) - 23181/ 2015	R.M.NAY AK	GEN ERA L		Order Dtd. 2022- 03-30			(S ea t No - 10)
2 6	24616 /2022	19.04. 2022	WP (C) - 3955/2 019	P.K.RAT H	GEN ERA L		Order Dtd. 2019- 12-12			(S ea t No - 10)
2 7	24617 /2022	19.04. 2022	WP (C) - 28773/ 2021	R.K.MAH ABHOI	GEN ERA L		Order Dtd. 2021- 10-01			(S ea t No - 10)
2 8	24618 /2022	19.04. 2022	WP (C) - 4078/2 013	S BEHERA	GEN ERA L		Order Dtd. 2022- 03-16			(S ea t No - 10)
2 9	24619 /2022	19.04. 2022	WP (C) - 2170/2 013	UMAKANT A CHHOTRA Y	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 10)
3 0	24620 /2022	19.04. 2022	WP (C) - 2172/2 013	UMAKANT A CHHOTRA Y	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 10)

)
3 1	24621 /2022	19.04. 2022	WP (C) - 2168/2 013	UMAKANT A CHHOTRA Y	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 10)
3 2	24622 /2022	19.04. 2022	WP (C) - 2167/2 013	UMAKANT A CHHOTRA Y	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 10)
3 3	24623 /2022	19.04. 2022	ABLAPL - 14544/ 2016	P.K. LENKA	GEN ERA L		Order Dtd. 2016- 10-26		CRMIN AL MISC- 2	(S ea t No - 16)
3 4	24624 /2022	19.04. 2022	WP (C) - 2166/2 013	UMAKANT A CHHOTRA Y	GEN ERA L		Order Dtd. 2022- 03-22			(S ea t No - 16)
3 5	24625 /2022	19.04. 2022	RVWPET - 4/2020	S C DASH	GEN ERA L		Order Dtd. 2022- 04-08			(S ea t No - 16)
3 6	24626 /2022	19.04. 2022	WP (C) - 12031/ 2020	B MALLICK	GEN ERA L		Order Dtd. 2020- 06-01			(S ea t No - 16)
3 7	24627 /2022	19.04. 2022	WP (C) - 12033/ 2020	B MALLICK	GEN ERA L		Order Dtd. 2020- 06-01			(S ea t No - 16)
3 8	24628 /2022	19.04. 2022	WP (C) - 12036/ 2020	B MALLICK	GEN ERA L		Order Dtd. 2020- 06-01			(S ea t No - 16)

										No - 16)
39	24629/2022	19.04.2022	WP (C) - 10117/2012	L.D.PAN DA	GENERAL		Order Dtd. 2022-03-16			(Seat No - 16)
40	24630/2022	19.04.2022	CRLREV - 185/2018	D.K. PANDA	GENERAL		Order Dtd. 2019-07-19			(Seat No - 16)
41	24631/2022	19.04.2022	CRLMA-246/2021	S.C.SUN DARA	GENERAL		Order Dtd. 2022-04-07			(Seat No - 16)
42	24632/2022	19.04.2022	ABLAPL - 19017/2019	S.BARIK	GENERAL		Order Dtd. 2021-11-10			(Seat No - 16)
43	24633/2022	19.04.2022	WP (C) - 9842/2009	S BEHERA	GENERAL		Order Dtd. 2021-09-07	AND 17/11/21	WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
44	24634/2022	19.04.2022	BLAPL-4535/2021	M N MOHANTY	GENERAL		Order Dtd. 2021-06-23			(Seat No - 118)
45	24635/2022	19.04.2022	MACA-21/2022	P.K. MAHALI	GENERAL		Order Dtd. 2022-04-04		MISC. APPEAL SEC.	(Seat No - 7)
4	24636	19.04.	WP (C) -	M.BARAL	GEN		Order Dtd. 2019-		WRIT	(S

6	/2022	2022	3134/2019		ER A L		02-07		BRANC H-8	ea t No - 41)
4 7	24637 /2022	19.04. 2022	WP (C) - 3134/2019	M.BARAL	GEN ERA L		Order Dtd. 2019- 02-07		WRIT BRANC H-8	(S ea t No - 41)
4 8	24638 /2022	19.04. 2022	WP (C) - 17626/ 2019	B MALLICK	GEN ERA L		Order Dtd. 2019- 10-17			(S ea t No - 41)
4 9	24639 /2022	19.04. 2022	CRLMP- 620/20 22	BYOMAKE SH TRIPATH Y	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 41)
5 0	24640 /2022	19.04. 2022	CRLMP- 621/20 22	BYOMAKE SH TRIPATH Y	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 41)
5 1	24641 /2022	19.04. 2022	CRLMP- 614/20 22	NIRANJA N SAHOO	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 41)
5 2	24642 /2022	19.04. 2022	WP (C) - 31373/ 2021	P.K.JEN A	GEN ERA L		Order Dtd. 2021- 10-05			(S ea t No - 41)
5 3	24643 /2022	19.04. 2022	CRLMP- 188/20 22	PABITRA KUMAR BEHERA	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 41)

										41)
54	24644/2022	19.04.2022	CRLMP-489/2022	RANJIT MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 41)
55	24645/2022	19.04.2022	WP(C) - 33584/2011	R.K.BARIK	GENERAL		Order Dtd. 2022-03-28			(Seat No - 41)
56	24646/2022	19.04.2022	CRLMP-615/2022	K.K.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 41)
57	24647/2022	19.04.2022	CRLMP-622/2022	BHARAT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 41)
58	24648/2022	19.04.2022	ARBP-15/2004	P K PATRA	GENERAL		Order Dtd. 2007-11-02		M.J.C.	(Seat No - 2)
59	24649/2022	19.04.2022	CRLMP-623/2022	BHARAT BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 2)
60	24650/2022	19.04.2022	ARBP-14/2004	P K PATRA	GENERAL		Order Dtd. 2007-11-02		M.J.C.	(Seat No - 2)
61	24651/2022	19.04.2022	WP(C) - 1181/2020	L. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No -

										2)
6 2	24652 /2022	19.04. 2022	CONTC (CPC) - 325/2016	S.BARIK	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 2)
6 3	24653 /2022	19.04. 2022	CONTC (CPC) - 326/2016	S.BARIK	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 2)
6 4	24654 /2022	19.04. 2022	WP (C) - 7578/2022	ACHYUTA NANDA PATTNAI K	C.O .	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 2)
6 5	24655 /2022	19.04. 2022	CONTC (CPC) - 327/2016	S.BARIK	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 2)
6 6	24656 /2022	19.04. 2022	WP (C) - 7574/2022	ACHYUTA NANDA PATTNAI K	C.O .	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 2)
6 7	24657 /2022	19.04. 2022	WP (C) - 7571/2022	ACHYUTA NANDA PATTNAI K	C.O .	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 2)
6 8	24658 /2022	19.04. 2022	CONTC (CPC) - 328/2016	S.BARIK	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 2)
6 9	24659 /2022	19.04. 2022	WP (C) - 40538/2021	ACHYUTA NANDA PATTNAI K	C.O .	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 2)
7 0	24660 /2022	19.04. 2022	WP (C) - 15054/2020	S. N. PANDA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-04-18		WRIT BRANC H (DIVI	(S ea t No

									SION BENCH)	- 10 5)
7 1	24661 /2022	19.04. 2022	WP (C) - 9842/2 009	N SINGH	GEN ERA L		Order Dtd. 2021- 09-07	17.11. 2021, I A NO.30. 3.2022	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 8)
7 2	24662 /2022	19.04. 2022	WP (C) - 9842/2 009	N SINGH	GEN ERA L		Order Dtd. 2021- 09-07	17.11. 2021, I A NO.984 2/19 DATED 30.3.2 022	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 11 8)
7 3	24663 /2022	19.04. 2022	WP (C) - 8172/2 022	M. NAYAK	C.O .	COURT NO. 6	Order Dtd. 2022- 04-12			(S ea t No - 11 8)
7 4	24664 /2022	19.04. 2022	WP (C) - 8173/2 022	M. NAYAK	C.O .	COURT NO. 6	Order Dtd. 2022- 04-12			(S ea t No - 11 8)
7 5	24665 /2022	19.04. 2022	WP (C) - 8174/2 022	M. NAYAK	C.O .	COURT NO. 6	Order Dtd. 2022- 04-12			(S ea t No - 11 8)
7 6	24666 /2022	19.04. 2022	WP (C) - 8175/2 022	M. NAYAK	C.O .	COURT NO. 6	Order Dtd. 2022- 04-12			(S ea t No - 11 8)
7 7	24667 /2022	19.04. 2022	WP (C) - 2718/2 022	AJAY KUMAR PANDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-1	(S ea t No - 1)
7	24668	19.04.	BLAPL-	P.K.	C.O	COURT	Order Dtd. 2022-			(S

8	/2022	2022	2737/2022	PATRI	.	NO. 11	04-18			ea t No - 1)
79	24669/2022	19.04.2022	BLAPL-5022/2021	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(S ea t No - 1)
80	24670/2022	19.04.2022	ABLAPL - 10313/2020	R.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 1)
81	24671/2022	19.04.2022	WP(C) - 4041/2022	P. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-18		WRIT BRANC H-6	(S ea t No - 24)
82	24672/2022	19.04.2022	ABLAPL - 10315/2020	S.K.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 24)
83	24673/2022	19.04.2022	WP(C) - 7870/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-04-18		WRIT BRANC H-2	(S ea t No - 9)
84	24674/2022	19.04.2022	RSA-74/2013	TRILOCHAN BAG	C.O.	COURT NO. 25	Order Dtd. 2022-04-18		SECON D APPEA L	(S ea t No - 4)
85	24675/2022	19.04.2022	ABLAPL - 10320/2020	S.K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(S ea t No - 4)
86	24676/2022	19.04.2022	ABLAPL - 10156/2020	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2022-04-18			(S ea t No

										- 4)
8 7	24677 /2022	19.04. 2022	ABLAPL - 10321/ 2020	S.P. DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
8 8	24678 /2022	19.04. 2022	ABLAPL - 10328/ 2020	P.K.MOH ANTY	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
8 9	24679 /2022	19.04. 2022	ABLAPL - 10178/ 2020	GANESWA R JAYASIN GH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 0	24680 /2022	19.04. 2022	ABLAPL - 10335/ 2020	P.K.LEN KA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 1	24681 /2022	19.04. 2022	ABLAPL - 10179/ 2020	S. K. SINGH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 2	24682 /2022	19.04. 2022	ABLAPL - 10343/ 2020	M.R.PAN DA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 3	24683 /2022	19.04. 2022	ABLAPL - 10184/ 2020	A.PATTA NAIK	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 4	24684 /2022	19.04. 2022	ABLAPL - 10185/ 2020	A.PATTA NAIK	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
9 5	24685 /2022	19.04. 2022	ABLAPL - 10350/ 2020	B.K.DAL AI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t

			2020							No-4)
96	24686/2022	19.04.2022	ABLAPL - 10186/2020	LAXMIDHAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No-4)
97	24687/2022	19.04.2022	ABLAPL - 10351/2020	J.KAR	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No-4)
98	24688/2022	19.04.2022	WP(C) - 9446/2022	B. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANCH-5	(Seat No-47)
99	24689/2022	19.04.2022	ABLAPL - 16356/2020	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2021-04-18			(Seat No-47)
100	24690/2022	19.04.2022	ABLAPL - 10050/2020	R.R.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-18			(Seat No-47)
101	24691/2022	19.04.2022	ABLAPL - 10187/2020	D. K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No-47)
102	24692/2022	19.04.2022	ABLAPL - 10051/2020	R.R.NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-18			(Seat No-47)
103	24693/2022	19.04.2022	ABLAPL - 10068/	J.R. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-18			(Seat

			2020							No - 47)
104	24694/2022	19.04.2022	ABLAPL - 10074/2020	P.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-18			(Seat No - 47)
105	24695/2022	19.04.2022	ABLAPL - 10076/2020	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 47)
106	24696/2022	19.04.2022	CMAPL-263/2020	N TRIPATHI	GENERAL		PetitionAnnexure, Entire Order,		M.J.C.	(Seat No - 1)
107	24697/2022	19.04.2022	ABLAPL - 10085/2020	G.SUNDA RA	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 1)
108	24698/2022	19.04.2022	ABLAPL - 10188/2020	LALATEN DU RAY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 1)
109	24699/2022	19.04.2022	ABLAPL - 10189/2020	LALATEN DU RAY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 1)
110	24700/2022	19.04.2022	ABLAPL - 10257/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 1)
111	24701/2022	19.04.2022	ABLAPL - 10267/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No -

										1)
1 1 2	24702 /2022	19.04. 2022	ABLAPL - 10277/ 2020	ANIL SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 3	24703 /2022	19.04. 2022	ABLAPL - 10190/ 2020	D. SWAIN	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 4	24704 /2022	19.04. 2022	ABLAPL - 10286/ 2020	SUVENDU BARIK	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 5	24705 /2022	19.04. 2022	ABLAPL - 10195/ 2020	P. K. DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 6	24706 /2022	19.04. 2022	ABLAPL - 10299/ 2020	RAHUL SETHI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 7	24707 /2022	19.04. 2022	ABLAPL - 10312/ 2020	R.MOHAN TY	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 8	24708 /2022	19.04. 2022	ABLAPL - 10201/ 2020	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 1 9	24709 /2022	19.04. 2022	ABLAPL - 10217/ 2020	BISWARA NJAN DALAI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 0	24710 /2022	19.04. 2022	ABLAPL - 10220/ 2020	P. K. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No

										- 1)
1 2 1	24711 /2022	19.04. 2022	ABLAPL - 10231/ 2020	P. K. PANI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 2	24712 /2022	19.04. 2022	ABLAPL - 10236/ 2020	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 3	24713 /2022	19.04. 2022	ABLAPL - 10249/ 2020	ASHOK KU. SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 4	24714 /2022	19.04. 2022	ABLAPL - 10108/ 2020	A.K. MISHRA	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 5	24715 /2022	19.04. 2022	ABLAPL - 10126/ 2020	SARAT DASH	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 1)
1 2 6	24716 /2022	19.04. 2022	CRLMC- 2739/2 021	G PANDA	GEN ERA L		Order Dtd. 2022- 03-15		CRIMI NAL MISC- 3	(S ea t No - 14)
1 2 7	24717 /2022	19.04. 2022	ABLAPL - 10139/ 2020	BISWARA NJAN DALAI	C.O .	COURT NO. 17	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 2 8	24718 /2022	19.04. 2022	WP (C) - 9320/2 022	T.K.NAY AK	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-13			(S ea t No - 14)

1 2 9	24719 /2022	19.04. 2022	ABLAPL - 10146/ 2020	MRUTYUN JAY MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 0	24720 /2022	19.04. 2022	ABLAPL - 1725/2 018	S. K. BHANJAD EO	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 1	24721 /2022	19.04. 2022	ABLAPL - 8566/2 019	P. DAS MOHAPAT RA	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 2	24722 /2022	19.04. 2022	ABLAPL - 13015/ 2019	S. K. BHANJAD EO	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 3	24723 /2022	19.04. 2022	ABLAPL - 13015/ 2019	A. KALASH	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 4	24724 /2022	19.04. 2022	WP (C) - 21980/ 2017	DILLIP SAMAL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-13			(S ea t No - 14)
1 3 5	24725 /2022	19.04. 2022	CRLMC- 698/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 6	24726 /2022	19.04. 2022	ARBA- 16/202 2	P.K.JEN A	GEN ERA L		Order Dtd. 2022- 04-18			(S ea t No)

										- 14)
1 3 7	24727 /2022	19.04. 2022	CRLMC- 699/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 8	24728 /2022	19.04. 2022	ARBA- 9/2022	LOKANAT H SAHOO	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 3 9	24729 /2022	19.04. 2022	CRLMC- 700/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 4 0	24730 /2022	19.04. 2022	ARBA- 9/2022	P.K.JEN A	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 4 1	24731 /2022	19.04. 2022	WP (C) - 6065/2 022	B.K. DAS	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 14)
1 4 2	24732 /2022	19.04. 2022	RSA- 142/20 15	YASBANT A DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-12		SECON D APPEA L	(S ea t No - 5)
1 4 3	24733 /2022	19.04. 2022	WP (C) - 19130/ 2021	RAJAT DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 5)
1 4 4	24734 /2022	19.04. 2022	BLAPL- 2000/2 020	A.K. JATI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t

										No - 5)
145	24735/2022	19.04.2022	WP (C) - 19130/2021	G.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 5)
146	24736/2022	19.04.2022	BLAPL-3605/2020	G.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-04-18			(Seat No - 5)
147	24737/2022	19.04.2022	BLAPL-4571/2021	R.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 5)
148	24738/2022	19.04.2022	WP (C) - 4012/2022	BHARAT BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-18		WRIT BRANC H-6	(Seat No - 24)
149	24739/2022	19.04.2022	BLAPL-5111/2021	R.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 24)
150	24740/2022	19.04.2022	WP (C) - 33071/2021	A.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2022-04-18			(Seat No - 24)
151	24741/2022	19.04.2022	BLAPL-5334/2021	M.K.PANI	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 24)
152	24742/2022	19.04.2022	WP (C) - 33071/2021	H.K.PANDA	C.O.	COURT NO. 25	Order Dtd. 2022-04-18			(Seat No

										- 24)
1 5 3	24743 /2022	19.04. 2022	BLAPL- 8433/2 020	R. SETHI	C.O .	COURT NO. 25	Order Dtd. 2022- 04-13			(S ea t No - 24)
1 5 4	24744 /2022	19.04. 2022	CRLMC- 455/20 20	A.PATTA NAIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-13			(S ea t No - 24)
1 5 5	24745 /2022	19.04. 2022	ABLAPL - 13154/ 2019	GYANA RANJAN PATRA	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 24)
1 5 6	24746 /2022	19.04. 2022	CRLMC- 585/20 21	ASHOK KUMAR BEHERA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18Judgement Dtd. 2022-04-18,			(S ea t No - 24)
1 5 7	24747 /2022	19.04. 2022	WP (C) - 8926/2 022	M.R.ROU TRAY	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18		WRIT BRANC H-8	(S ea t No - 42)
1 5 8	24748 /2022	19.04. 2022	ABLAPL - 18101/ 2019	RAHUL SETHI	C.O .	COURT NO. 25	Order Dtd. 2022- 04-18			(S ea t No - 42)
1 5 9	24749 /2022	19.04. 2022	CRLMC- 585/20 21	S.K. DASH	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 42)
1	24750	19.04.	WP (C) -	S.K.SAH	C.O	COURT	Order Dtd. 2022-			(S

60	/2022	2022	40749/2021	U	.	NO. 25	04-18			eat No - 42)
161	24751/2022	19.04.2022	ABLAPL - 1448/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 25	Order Dtd. 2022-04-18			(Seat No - 42)
162	24752/2022	19.04.2022	RSA-214/2002	B. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-12		SECOND APPEAL	(Seat No - 3)
163	24753/2022	19.04.2022	ABLAPL - 5794/2020	JAYADEB A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No - 3)
164	24754/2022	19.04.2022	WP (C) - 40749/2021	S.K.SAH U	C.O.	COURT NO. 25	Order Dtd. 2022-04-18			(Seat No - 3)
165	24755/2022	19.04.2022	WP (C) - 2262/2022	P.K. PATRI	C.O.	COURT NO. 24	Order Dtd. 2022-04-07			(Seat No - 3)
166	24756/2022	19.04.2022	ABLAPL - 7061/2020	A. K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 3)
167	24757/2022	19.04.2022	WP (C) - 35289/2021	D.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-18			(Seat No - 3)
168	24758/2022	19.04.2022	ABLAPL - 7742/2020	S.K.BHA NJADEO	C.O.	COURT NO. 1	Order Dtd. 2022-04-18		CRMINAL MISC-2	(Seat No

										- 15)
1 6 9	24759 /2022	19.04. 2022	WP (C) - 9511/2 013	R.K. BEHERA	C.O .	COURT NO. 3	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 0	24760 /2022	19.04. 2022	ABLAPL - 7767/2 020	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 3	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 1	24761 /2022	19.04. 2022	WP (C) - 26233/ 2021	D.BEHER A	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 2	24762 /2022	19.04. 2022	ABLAPL - 7792/2 020	SURENDR A DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 3	24763 /2022	19.04. 2022	WP (C) - 35278/ 2021	D.BEHER A	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 4	24764 /2022	19.04. 2022	ABLAPL - 7793/2 020	SURENDR A DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 15)
1 7 5	24765 /2022	19.04. 2022	WP (C) - 5644/2 022	D.BEHER A	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-18			(S ea t No - 15)
1	24766	19.04.	WP (C) -	A.K.	C.O	COURT	Order Dtd. 2022-		WRIT	(S

76	/2022	2022	7808/2022	ACHARYA .	NO. 3	04-18		BRANCH (DIVISION BENCH)	Seat No - 110)
177	24767/2022	19.04.2022	ABLAPL - 7840/2020	K. P. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 110)
178	24768/2022	19.04.2022	ABLAPL - 7864/2020	K. P. BEHERA	C.O .	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 110)
179	24769/2022	19.04.2022	WP (C) - 10678/2014	S.SAHOO	C.O .	COURT NO. 16	Order Dtd. 2022-04-18		(Seat No - 110)
180	24770/2022	19.04.2022	WP (C) - 7808/2022	MITHUN DAS	C.O .	COURT NO. 3	Order Dtd. 2022-04-18	WRIT BRANCH (DIVISION BENCH)	(Seat No - 110)
181	24771/2022	19.04.2022	WP (C) - 5371/2022	B.BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022-04-13	WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
182	24772/2022	19.04.2022	ABLAPL - 9983/2020	A. KALASH	C.O .	COURT NO. 1	Order Dtd. 2022-04-18		(Seat No - 109)
183	24773/2022	19.04.2022	WP (C) - 9255/2019	B.K.MAHARANA	C.O .	DR (J)	Order Dtd. 2022-04-18		(Seat No -

										10 9)
1 8 4	24774 /2022	19.04. 2022	ABLAPL - 9990/2 020	ANIMA KUMARI DEI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 8 5	24775 /2022	19.04. 2022	WP (C) - 3298/2 022	G.C.BAR IK	GEN ERA L		Order Dtd. 2022- 02-08			(S ea t No - 10 9)
1 8 6	24776 /2022	19.04. 2022	ABLAPL - 9994/2 020	B. DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 8 7	24777 /2022	19.04. 2022	WP (C) - 6128/2 022	P.K. NAYAK	C.O .	COURT NO. 3	Order Dtd. 2022- 04-07			(S ea t No - 10 9)
1 8 8	24778 /2022	19.04. 2022	ABLAPL - 10011/ 2020	SANKARS AN SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 8 9	24779 /2022	19.04. 2022	WP (C) - 6128/2 022	S. DAS	C.O .	COURT NO. 3	Order Dtd. 2022- 04-07			(S ea t No - 10 9)
1 9 0	24780 /2022	19.04. 2022	ABLAPL - 10025/ 2020	C.R. KAR	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 9	24781 /2022	19.04. 2022	WP (C) - 11032/ 2022	K.C. PANDA	C.O .	CHIEF JUSTI	Order Dtd. 2022- 04-13			(S ea

1			2017			CE'S COURT				t No - 10 9)
1 9 2	24782 /2022	19.04. 2022	ABLAPL - 10028/ 2020	BIJAY KUMAR DALEI	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 9 3	24783 /2022	19.04. 2022	ABLAPL - 10035/ 2020	PARTHA SARATHI DAS	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 9 4	24784 /2022	19.04. 2022	ABLAPL - 10047/ 2020	ASHOK KUMAR RANA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 9 5	24785 /2022	19.04. 2022	CRLMC- 2856/2 021	BISHNU PRASAD RATH	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-13			(S ea t No - 10 9)
1 9 6	24786 /2022	19.04. 2022	CRLMC- 501/20 22	S.SAHOO	C.O .	COURT NO. 23	Order Dtd. 2022- 04-18			(S ea t No - 10 9)
1 9 7	24787 /2022	19.04. 2022	FAO- 593/20 20	A.K.MOH ANTY	C.O .	COURT NO. 24	Order Dtd. 2022- 04-12			(S ea t No - 10 9)
1 9 8	24788 /2022	19.04. 2022	CRLMC- 555/20 22	J.R. NAYAK	C.O .	COURT NO. 23	Order Dtd. 2022- 04-18			(S ea t No - 10 9)

										9)
199	24789/2022	19.04.2022	FAO-593/2020	M.N.MOHANTY	GENERAL		Order Dtd. 2022-04-12			(Seat No - 109)
200	24790/2022	19.04.2022	CRLMC-1696/2021	ASWINI KUMAR MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 109)
201	24791/2022	19.04.2022	CRLMC-751/2022	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat No - 109)
202	24792/2022	19.04.2022	FAO-245/2021	K.K.NATH	C.O.	COURT NO. 15	Order Dtd. 2022-04-13			(Seat No - 109)
203	24793/2022	19.04.2022	CRLMC-914/2022	S.J.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 109)
204	24794/2022	19.04.2022	CRLMC-742/2022	R.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat No - 109)
205	24795/2022	19.04.2022	CRLMC-1669/2021	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-18		CRMINAL MISC-2	(Seat No - 10)
206	24796/2022	19.04.2022	CRLMC-477/2022	R.P.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat

										No - 10)
207	24797/2022	19.04.2022	CRLMC-293/2022	K.C.PAN DA	C.O.	COURT NO. 6	Order Dtd. 2022-04-18		CRIMINAL MISC-3	(Seat No - 18)
208	24798/2022	19.04.2022	CRLMC-1479/2021	H. K. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2022-04-18		CRIMINAL MISC-3	(Seat No - 18)
209	24799/2022	19.04.2022	CRLMC-114/2022	S.SAHOO	C.O.	COURT NO. 23	Rejoinder		CRIMINAL MISC-2	(Seat No - 17)
210	24800/2022	19.04.2022	CRLMC-12/2022	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-17		CRIMINAL MISC-1	(Seat No - 8)
211	24801/2022	19.04.2022	CRLMC-1375/2021	S. K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-04-18			(Seat No - 8)
212	24802/2022	19.04.2022	FAO-55/2022	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 8)
213	24803/2022	19.04.2022	CRLMC-966/2022	M.M.PAN DA	C.O.	COURT NO. 23	Order Dtd. 2022-04-13			(Seat No - 8)
214	24804/2022	19.04.2022	CRLMC-1345/2020	KABITA PATRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-18			(Seat No

										- 8)
2 1 5	24805 /2022	19.04. 2022	FAO- 8/2022	P.K.MAH ALI	C.O .	COURT NO. 23	Order Dtd. 2022- 04-11			(S ea t No - 8)
2 1 6	24806 /2022	19.04. 2022	CRLMC- 940/20 22	R.SETHI	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 8)
2 1 7	24807 /2022	19.04. 2022	CRLMC- 695/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 8)
2 1 8	24808 /2022	19.04. 2022	FAO- 8/2022	SARAT SWAIN	C.O .	COURT NO. 23	Order Dtd. 2022- 04-11			(S ea t No - 8)
2 1 9	24809 /2022	19.04. 2022	CRLMC- 696/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 8)
2 2 0	24810 /2022	19.04. 2022	CRLMC- 915/20 22	S.S.BIS WAL	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 8)
2 2 1	24811 /2022	19.04. 2022	CRLMC- 697/20 20	S.K.MIS HRA	C.O .	DR (J)	Order Dtd. 2022- 04-18			(S ea t No - 8)
2 2 2	24812 /2022	19.04. 2022	FAO- 1012/2 019	P.K.LEN KA	C.O .	COURT NO. 23	Order Dtd. 2022- 04-18		MISC. APPEA L SEC.	(S ea t No - 9)
2 2 3	24813 /2022	19.04. 2022	CRLMC- 871/20 22	G.R.PAT RA	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t

										No - 9)
2 2 4	24814 /2022	19.04. 2022	FAO- 1011/2 019	P.K.LEN KA	C.O .	COURT NO. 23	Order Dtd. 2022- 04-18		MISC. APPEA L SEC.	(S ea t No - 9)
2 2 5	24815 /2022	19.04. 2022	CRLMC- 693/20 22	G.SAHOO	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 9)
2 2 6	24816 /2022	19.04. 2022	RSA- 220/20 20	R.K.MAH ABHOI	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18		SECON D APPEA L	(S ea t No - 1)
2 2 7	24817 /2022	19.04. 2022	CRLMC- 630/20 22	H.K.BHO L	C.O .	COURT NO. 23	Order Dtd. 2022- 06-30			(S ea t No - 1)
2 2 8	24818 /2022	19.04. 2022	WP (C) - 9148/2 022	SUMANTA DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
2 2 9	24819 /2022	19.04. 2022	CRLMC- 352/20 22	H.K.PAT RA	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 1)
2 3 0	24820 /2022	19.04. 2022	MACA- 120/20 19	S.K. SINGH	C.O .	COURT NO. 10	Order Dtd. 2022- 04-18		MISC. APPEA L SEC.	(S ea t No - 1)
2 3 1	24821 /2022	19.04. 2022	CRLMC- 897/20 22	R.R.NAY AK	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 1)
2 3 3	24822 /2022	19.04. 2022	MACA- 501/20	RAJAT DAS	C.O .	COURT NO. 8	Order Dtd. 2022- 04-18			(S ea

2			20							t No - 1)
2 3 3	24823 /2022	19.04. 2022	BLAPL- 1501/2 021	G.JAYAS INGH	C.O .	COURT NO. 23	Order Dtd. 2022- 04-13			(S ea t No - 1)
2 3 4	24824 /2022	19.04. 2022	MACA- 501/20 20	N.J.MAL LICK	C.O .	COURT NO. 8	Order Dtd. 2022- 04-18			(S ea t No - 1)
2 3 5	24825 /2022	19.04. 2022	WP (C) - 9146/2 022	SUMANTA DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
2 3 6	24826 /2022	19.04. 2022	MACA- 915/20 19	SARAT SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022- 04-12			(S ea t No - 1)
2 3 7	24827 /2022	19.04. 2022	MACA- 915/20 19	A.P. SAHOO	C.O .	COURT NO. 22	Order Dtd. 2022- 04-12			(S ea t No - 1)
2 3 8	24828 /2022	19.04. 2022	BLAPL- 1183/2 022	J.KAR	C.O .	COURT NO. 23	Order Dtd. 2022- 04-18			(S ea t No - 1)
2 3 9	24829 /2022	19.04. 2022	WP (C) - 9144/2 022	SUMANTA DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
2 4 0	24830 /2022	19.04. 2022	WPC (OA C) - 4251/2 014	M.R.SAH OO	C.O .	COURT NO. 15	Order Dtd. 2022- 04-13			(S ea t No - 1)
2	24831	19.04.	WP (C) -	SUMANTA	C.O	COURT	Order Dtd. 2022-			(S

4 1	/2022	2022	9142/2 022	DAS	.	NO. 1	04-18			ea t No - 1)
2 4 2	24832 /2022	19.04. 2022	MATA- 18/202 1	JANMEJA Y PARIDA	C.O .	COURT NO. 4	Order Dtd. 2022- 04-18		FIRST APPEA L	(S ea t No - 1)
2 4 3	24833 /2022	19.04. 2022	WPC (OA C) - 3202/2 014	P.K.PAL	C.O .	COURT NO. 15	Order Dtd. 2022- 04-13			(S ea t No - 1)
2 4 4	24834 /2022	19.04. 2022	WP (C) - 8740/2 022	M.R. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-5	(S ea t No - 22)
2 4 5	24835 /2022	19.04. 2022	WP (C) - 8864/2 022	M.R. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-7	(S ea t No - 5)
2 4 6	24836 /2022	19.04. 2022	WP (C) - 7834/2 022	R.K.MIS HRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18			(S ea t No - 5)
2 4 7	24837 /2022	19.04. 2022	WP (C) - 7833/2 022	B.MANAS INGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18			(S ea t No - 5)
2 4 8	24838 /2022	19.04. 2022	WP (C) - 9023/2 022	KABITA PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-1	(S ea t No - 1)
2 4 9	24839 /2022	19.04. 2022	WP (C) - 9114/2 022	BHARAT BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-2	(S ea t No -

										34)
2 5 0	24840 /2022	19.04. 2022	WP(C) - 4393/2 022	A.K.JEN A	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-13			(S ea t No - 34)
2 5 1	24841 /2022	19.04. 2022	WP(C) - 4181/2 022	A.K.JEN A	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-13			(S ea t No - 34)
2 5 2	24842 /2022	19.04. 2022	WP(C) - 8825/2 022	N.K.PAN DA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-13			(S ea t No - 34)
2 5 3	24843 /2022	19.04. 2022	WP(C) - 7530/2 022	H.K. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18			(S ea t No - 34)
2 5 4	24844 /2022	19.04. 2022	BLAPL- 7845/2 021	H.K.TRI PATHY	C.O .	COURT NO. 25	Order Dtd. 2022- 04-13			(S ea t No - 34)
2 5 5	24845 /2022	19.04. 2022	WP(C) - 7727/2 022	DAYANID HI MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18			(S ea t No - 34)
2 5 6	24846 /2022	19.04. 2022	BLAPL- 6203/2 021	D.K. MALLICK	C.O .	COURT NO. 25	Order Dtd. 2022- 04-13			(S ea t No - 34)
2 5 5	24847 /2022	19.04. 2022	WP(C) - 9294/2	P.C. DAS	C.O .	COURT NO. 2	Order Dtd. 2022- 04-18		WRIT BRANC	(S ea

7			022			OLD			H-3	t No - 13)
2 5 8	24848 /2022	19.04. 2022	WP (C) - 9291/2 022	P.C. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-3	(S ea t No - 13)
2 5 9	24849 /2022	19.04. 2022	BLAPL- 9248/2 021	R.K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 13)
2 6 0	24850 /2022	19.04. 2022	BLAPL- 9195/2 021	GANESH SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 13)
2 6 1	24851 /2022	19.04. 2022	WP (C) - 9217/2 022	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H-3	(S ea t No - 13)
2 6 2	24852 /2022	19.04. 2022	BLAPL- 9189/2 021	B.B. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 13)
2 6 3	24853 /2022	19.04. 2022	WP (C) - 5609/2 022	H.K. DASH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 03-28			(S ea t No - 13)
2 6 4	24854 /2022	19.04. 2022	WP (C) - 9274/2 020	SUMANTA DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-13		WRIT BRANC H-7	(S ea t No - 44)

)
265	24855/2022	19.04.2022	WP(C)-35298/2021	L.D. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-18		WRIT BRANCH-5	(Seat No - 23)
266	24856/2022	19.04.2022	BLAPL-9170/2021	B.B. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 23)
267	24857/2022	19.04.2022	WP(C)-7909/2022	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No - 23)
268	24858/2022	19.04.2022	BLAPL-9168/2021	KABITA PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 23)
269	24859/2022	19.04.2022	WP(C)-7831/2022	BIDYADHAR MANASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No - 23)
270	24860/2022	19.04.2022	BLAPL-8221/2021	GANESH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-04-13			(Seat No - 23)
271	24861/2022	19.04.2022	WP(C)-7636/2022	K.P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No - 23)
272	24862/2022	19.04.2022	BLAPL-7815/2021	R.K. MALLICK	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 23)

										No - 23)
273	24863/2022	19.04.2022	WP (C) - 8548/2022	P.K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2022-04-18			(S eat No - 23)
274	24864/2022	19.04.2022	WP (C) - 8726/2022	M.R. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-5	(S eat No - 22)
275	24865/2022	19.04.2022	WP (C) - 8513/2022	P.K. MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(S eat No - 22)
276	24866/2022	19.04.2022	WP (C) - 20026/2021	C.R. KAR	C.O .	COURT NO. 22	Order Dtd. 2022-04-13			(S eat No - 22)
277	24867/2022	19.04.2022	WP (C) - 8734/2022	D.BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-11			(S eat No - 22)
278	24868/2022	19.04.2022	WP (C) - 6741/2022	S. K. BISWAL	C.O .	COURT NO. 9	Order Dtd. 2022-04-08			(S eat No - 22)
279	24869/2022	19.04.2022	WP (C) - 8059/2022	R.M. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(S eat No - 22)

280	24870/2022	19.04.2022	CONTC-868/2022	P. P. RAO	C.O.	COURT NO. 9	Order Dtd. 2022-04-18			(Seat No - 22)
281	24871/2022	19.04.2022	WP (C) - 8446/2022	D. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-2	(Seat No - 45)
282	24872/2022	19.04.2022	WP (C) - 7752/2022	M.K. SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18			(Seat No - 45)
283	24873/2022	19.04.2022	WP (C) - 8738/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-5	(Seat No - 22)
284	24874/2022	19.04.2022	WP (C) - 8737/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-5	(Seat No - 22)
285	24875/2022	19.04.2022	WP (C) - 8727/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-5	(Seat No - 22)
286	24876/2022	19.04.2022	WP (C) - 8739/2022	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-18		WRIT BRANC H-5	(Seat No - 22)
287	24877/2022	19.04.2022	WP (C) - 19045/2008	MOTILAL MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-04-13			(Seat No -)

										- 22)
2 8 8	24878 /2022	19.04. 2022	BLAPL- 9294/2 021	MANAS RANJAN PANDA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 22)
2 8 9	24879 /2022	19.04. 2022	BLAPL- 9320/2 021	P.K. LENKA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 22)
2 9 0	24880 /2022	19.04. 2022	MACA- 1304/2 018	ASHOK DAS	GEN ERA L		Order Dtd. 2022- 03-31			(S ea t No - 22)
2 9 1	24881 /2022	19.04. 2022	WP (C) - 9316/2 022	R. K. BARIK	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18		WRIT BRANC H-4	(S ea t No - 38)
2 9 2	24882 /2022	19.04. 2022	ABLAPL - 8743/2 019	H. K. BHOL	GEN ERA L		Order Dtd. 2022- 03-30			(S ea t No - 38)
2 9 3	24883 /2022	19.04. 2022	CONTC- 2049/2 022	K. P. BEHERA	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 38)
2 9 4	24884 /2022	19.04. 2022	CMP- 292/20 22	MANOJ KUMAR PANI	C.O .	COURT NO. 22	Order Dtd. 2022- 04-13			(S ea t No - 38)
2	24885	19.04.	WP (C) -	A.	C.O	COURT	Order Dtd. 2022-			(S

95	/2022	2022	9444/2022	KALASH	.	NO. 22	04-18			eat No - 38)
296	24886/2022	19.04.2022	WPC(OA) - 1435/2014	M/S ANIL KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 38)
297	24887/2022	19.04.2022	WP(C) - 2729/2022	RATIKAN TA BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 38)
298	24888/2022	19.04.2022	WP(C) - 2729/2022	I. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 38)
299	24889/2022	19.04.2022	WP(C) - 9195/2022	H. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-04-18		WRIT BRANC H-2	(Seat No - 34)
300	24890/2022	19.04.2022	WP(C) - 9123/2022	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-04-18			(Seat No - 34)
301	24891/2022	19.04.2022	WP(C) - 5201/2022	G.K.NAN DA	C.O.	COURT NO. 24	Order Dtd. 2022-04-18			(Seat No - 34)
302	24892/2022	19.04.2022	ABLAPL - 15550/2021	D	GENERAL		Order Dtd. 2022-04-08			(Seat No -)

										34)
3 0 3	24893 /2022	19.04. 2022	WP(C) - 9391/2 022	R. DAS	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 4	24894 /2022	19.04. 2022	WP(C) - 9393/2 022	R. DAS	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 5	24895 /2022	19.04. 2022	WP(C) - 9395/2 022	R. DAS	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 6	24896 /2022	19.04. 2022	WP(C) - 6867/2 022	R. R. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 7	24897 /2022	19.04. 2022	CMP- 286/20 22	M. NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 8	24898 /2022	19.04. 2022	WP(C) - 16741/ 2021	B.K. PATI	C.O .	COURT NO. 6	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 0 9	24899 /2022	19.04. 2022	WP(C) - 8221/2 022	B. P. TANGA	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1	24900 /2022	19.04. 2022	WP(C) - 8648/2	B. K. PANDA	C.O .	COURT NO.	Order Dtd. 2022- 04-18			(S ea

0			022			22				t No - 34)
3 1 1	24901 /2022	19.04. 2022	WP (C) - 8836/2 022	G. JAYASIN GH	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1 2	24902 /2022	19.04. 2022	WP (C) - 8921/2 022	TAPAN NAYAK	C.O .	COURT NO. 22	Order Dtd. 2022- 04-13			(S ea t No - 34)
3 1 3	24903 /2022	19.04. 2022	CMP- 961/20 18	D. SWAIN	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1 4	24904 /2022	19.04. 2022	CRLREV - 583/20 11	D.SETHI	C.O .	COURT NO. 11	Order Dtd. 2022- 04-13			(S ea t No - 34)
3 1 5	24905 /2022	19.04. 2022	WPC (OA)- 1475/2 014	M. N. MOHANTY	C.O .	COURT NO. 22	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1 6	24906 /2022	19.04. 2022	WP (C) - 5664/2 022	K. C. SAMAL	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1 7	24907 /2022	19.04. 2022	CRLMA- 66/202 2	P.S.DAS	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 34)

)
3 1 8	24908 /2022	19.04. 2022	RPFAM- 18/201 9	P. K. MISHRA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 1 9	24909 /2022	19.04. 2022	BLAPL- 9643/2 021	PRATAP SAHOO	C.O .	COURT NO. 12	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 2 0	24910 /2022	19.04. 2022	WP(C) - 5333/2 022	RAMAKAN T MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 2 1	24911 /2022	19.04. 2022	RSA- 59/202 0	D NAYAK	GEN ERA L		Order Dtd. 2022- 03-16			(S ea t No - 34)
3 2 2	24912 /2022	19.04. 2022	WP(C) - 5244/2 022	RAMAKAN T MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 2 3	24913 /2022	19.04. 2022	BLAPL- 9644/2 021	PRATAP SAHOO	C.O .	COURT NO. 12	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 2 4	24914 /2022	19.04. 2022	WP(C) - 6399/2 022	A. K. ROUL	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 34)
3 2 5	24915 /2022	19.04. 2022	CRLREV - 266/20	D NAYAK	GEN ERA L		Order Dtd. 2021- 11-30		CRIMI NAL REVIS	(S ea t

			20						ION	No - 2)
3 2 6	24916 /2022	19.04. 2022	WP (C) - 8853/2 022	SARAT DASH	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 2 7	24917 /2022	19.04. 2022	WP (C) - 5658/2 022	PRAFULL A KUMAR MAHAPAT RA	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 2 8	24918 /2022	19.04. 2022	BLAPL- 1711/2 022	S.K.SAM AL	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 2 9	24919 /2022	19.04. 2022	WP (C) - 5615/2 022	A. B. MALLICK	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 3 0	24920 /2022	19.04. 2022	BLAPL- 1663/2 022	S.K.BIS WAL	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 3 1	24921 /2022	19.04. 2022	WP (C) - 5579/2 022	R. K. BARIK	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 3 2	24922 /2022	19.04. 2022	BLAPL- 1547/2 022	S.K.BHA NJDEO	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 3 3	24923 /2022	19.04. 2022	WP (C) - 5476/2 022	BIJAY KUMAR DAS	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 2)
3 3	24924 /2022	19.04. 2022	WP (C) - 5432/2	P. K. MALLICK	C.O .	COURT NO.	Order Dtd. 2022- 04-18			(S ea

4			022			24				t No - 2)
3 3 5	24925 /2022	19.04. 2022	BLAPL- 339/20 22	CHHABI RANA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-18		CRIMI NAL MISC- 3	(S ea t No - 14)
3 3 6	24926 /2022	19.04. 2022	BLAPL- 2726/2 022	P.K.BEH ERA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 14)
3 3 7	24927 /2022	19.04. 2022	CRLMC- 740/20 19	A MOHARAN A	GEN ERA L		Order Dtd. 2022- 04-13Annexure,	CONVEN . NOTE FILED BY VIG.		(S ea t No - 14)
3 3 8	24928 /2022	19.04. 2022	BLAPL- 2728/2 022	K.C.PAN DA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 14)
3 3 9	24929 /2022	19.04. 2022	WP (C) - 1471/2 002	R K NAYAK	GEN ERA L		Order Dtd. 2002- 08- 27Petition,Annexu re,		WRIT BRANC H-1	(S ea t No - 3)
3 4 0	24930 /2022	19.04. 2022	WP (C) - 5804/2 022	S. MOHARAN A	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18		WRIT BRANC H-8	(S ea t No - 43)
3 4 1	24931 /2022	19.04. 2022	WP (C) - 21210/ 2015	D K JENA	GEN ERA L		Order Dtd. 2016- 02-29		WRIT BRANC H-4	(S ea t No - 27)
3	24932	19.04.	BLAPL-	A.	C.O	COURT	Order Dtd. 2022-			(S

4 2	/2022	2022	2751/2 022	MOHANTY	.	NO. 11	04-18			ea t No - 27)
3 4 3	24933 /2022	19.04. 2022	BLAPL- 2738/2 022	R.BHUYA N	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 27)
3 4 4	24934 /2022	19.04. 2022	WP(C)- 2933/2 007	K K NATH	GEN ERA L		Order Dtd. 2022- 04-06			(S ea t No - 27)
3 4 5	24935 /2022	19.04. 2022	BLAPL- 2718/2 022	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 27)
3 4 6	24936 /2022	19.04. 2022	BLAPL- 1444/2 022	M.K.PAN I	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 27)
3 4 7	24937 /2022	19.04. 2022	BLAPL- 2081/2 022	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2022- 04-18			(S ea t No - 27)
3 4 8	24938 /2022	19.04. 2022	BLAPL- 2118/2 022	AMLAN SHAKTI PAUL	C.O .	COURT NO. 11	Order Dtd. 2022- 03-28			(S ea t No - 27)
3 4 9	24939 /2022	19.04. 2022	WP(C)- 10612/ 2004	R.K.MOH APATRA	GEN ERA L		PetitionAnnexure, Counter,Entire Order,			(S ea t No - 27)

										27)
350	24940/2022	19.04.2022	BLAPL-1709/2022	S. K. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 27)
351	24941/2022	19.04.2022	BLAPL-1345/2022	M.K.PAN I	C.O.	COURT NO. 11	Order Dtd. 2022-04-18	CRIMINAL MISC-3		(Seat No - 9)
352	24942/2022	19.04.2022	BLAPL-1710/2022	S. K. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 9)
353	24943/2022	19.04.2022	CMP-289/2022	B.K.PAN DA	C.O.	COURT NO. 22	Order Dtd. 2022-04-12			(Seat No - 9)
354	24944/2022	19.04.2022	WP (C) - 6170/2022	S.C. SUNADAR A	GEN ERAL		Order Dtd. 2022-04-06	WRIT BRANC H (DIVISION BENCH)		(Seat No - 117)
355	24945/2022	19.04.2022	BLAPL-2736/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 117)
356	24946/2022	19.04.2022	WP (C) - 7324/2022	R.DAS	C.O.	COURT NO. 1	Order Dtd. 2022-04-08	WRIT BRANC H-4		(Seat No - 37)
357	24947/2022	19.04.2022	WP (C) - 19130/2021	R DAS	GEN ERAL		Order Dtd. 2022-04-18			(Seat No -)

										37)
358	24948/2022	19.04.2022	BLAPL-2696/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 37)
359	24949/2022	19.04.2022	WP(C)-8696/2022	L.ACHAR I	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 37)
360	24950/2022	19.04.2022	BLAPL-2713/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 37)
361	24951/2022	19.04.2022	WP(C)-10148/2018	S K SINGH	GENERAL		Order Dtd. 2019-03-12		WRIT BRANCH-1	(Seat No - 4)
362	24952/2022	19.04.2022	BLAPL-2716/2022	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 4)
363	24953/2022	19.04.2022	TRP(C)-2/2020	J.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-03-29			(Seat No - 4)
364	24954/2022	19.04.2022	BLAPL-2740/2022	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 4)
365	24955/2022	19.04.2022	WP(C)-13178/2016	S K SINGH	GENERAL		Order Dtd. 2016-08-10		WRIT BRANCH-1	(Seat No - 31)

)
3 6 6	24956 /2022	19.04. 2022	TRP (C) - 66/202 2	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-12			(S ea t No - 31)
3 6 7	24957 /2022	19.04. 2022	WP (C) - 8255/2 022	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 31)
3 6 8	24958 /2022	19.04. 2022	WP (C) - 5428/2 022	S. K. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 31)
3 6 9	24959 /2022	19.04. 2022	WPC (OA) - 1748/2 014	B D BISWAL	GEN ERA L		Order Dtd. 2022- 03-29			(S ea t No - 31)
3 7 0	24960 /2022	19.04. 2022	TRP (C) - 127/20 19	P.R.SWA IN	C.O .	COURT NO. 1	Order Dtd. 2022- 04-13		M.J.C .	(S ea t No - 6)
3 7 1	24961 /2022	19.04. 2022	WP (C) - 5079/2 022	R. K. BARIK	C.O .	COURT NO. 24	Order Dtd. 2022- 04-18			(S ea t No - 6)
3 7 2	24962 /2022	19.04. 2022	OJC- 4347/2 002	K K NATH	GEN ERA L		Order Dtd. 2022- 04-11			(S ea t No - 6)
3 7 3	24963 /2022	19.04. 2022	TRP (C) - 28/202 2	B.K.PAN DA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-12		M.J.C .	(S ea t No - 1)

374	24964/2022	19.04.2022	BLAPL-2573/2022	R. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-11			(Seat No - 1)
375	24965/2022	19.04.2022	WP (C) - 7841/2022	A.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-13			(Seat No - 1)
376	24966/2022	19.04.2022	OJC-3758/2000	K C SAMAL	GENERAL		Order Dtd. 2022-03-29			(Seat No - 1)
377	24967/2022	19.04.2022	CRLMC-1895/2021	SUDARSAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-18			(Seat No - 1)
378	24968/2022	19.04.2022	WP (C) - 15886/2020	P.C.CHH INCHANI	C.O.	COURT NO. 24	Order Dtd. 2022-04-18			(Seat No - 1)
379	24969/2022	19.04.2022	WP (C) - 902/2018	G.SUNDA RA	C.O.	COURT NO. 22	Order Dtd. 2022-04-07			(Seat No - 1)
380	24970/2022	19.04.2022	WP (C) - 902/2018	S.K.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-07			(Seat No - 1)
381	24971/2022	19.04.2022	OJC-3758/2000	J K MAHARANA	GENERAL		Order Dtd. 2003-09-04 Petition, Annexure,			(Seat No - 1)
382	24972/2022	19.04.2022	WP (C) - 4241/2018	MAHANTA PURNA CH. DAS	GENERAL		Petition	WRIT BRANCH (DIVISION)		(Seat No - 1)

									BENCH)	10 9)
3 8 3	24973 /2022	19.04. 2022	RSA- 273/20 14	B R MAHANTA	GEN ERA L		Order Dtd. 2014- 11-10		SECON D APPEA L	(S ea t No - 7)
3 8 4	24974 /2022	19.04. 2022	BLAPL- 8692/2 021	U NAYAK	GEN ERA L		Order Dtd. 2022- 03-30			(S ea t No - 7)
3 8 5	24975 /2022	19.04. 2022	CMP- 328/20 20	R.K.BAR IK	GEN ERA L		Entire Order		WRIT BRANC H-3	(S ea t No - 11)
3 8 6	24976 /2022	19.04. 2022	MACA- 249/20 20	S BISWAL	GEN ERA L		Order Dtd. 2022- 04-08			(S ea t No - 11)
3 8 7	24977 /2022	19.04. 2022	CRLMC- 3299/2 016	S K SINGH	GEN ERA L		Order Dtd. 2019- 03-06		CRMIN AL MISC- 2	(S ea t No - 13)
3 8 8	24978 /2022	19.04. 2022	MACA- 557/20 13	B.K.MOH ANTY	GEN ERA L		Order Dtd. 2021- 12-13			(S ea t No - 13)
3 8 9	24979 /2022	19.04. 2022	CRMC- 3980/2 001	S C DAS	GEN ERA L		Order Dtd. 2004- 03-02		CRIMI NAL MISC- 3	(S ea t No - 4)
3 9 0	24980 /2022	19.04. 2022	ABLAPL - 8953/2 020	P K DAS	GEN ERA L		Order Dtd. 2022- 04-12			(S ea t No -)

										4)
391	24981/2022	19.04.2022	ABLAPL - 8915/2020	P K DAS	GENERAL		Order Dtd. 2022-04-12			(Seat No - 4)
392	24982/2022	19.04.2022	ABLAPL - 11258/2021	G SAHOO	GENERAL		Order Dtd. 2021-11-10			(Seat No - 4)
393	24983/2022	19.04.2022	WPC (OA C) - 488/2012	N.K.SEN	GENERAL		Order Dtd. 2022-04-08			(Seat No - 4)
394	24984/2022	19.04.2022	BLAPL- 2942/2021	S.K PATTANAIK	GENERAL		Order Dtd. 2021-09-20			(Seat No - 4)
395	24985/2022	19.04.2022	WP (C) - 16189/2018	S K DAS	GENERAL		Order Dtd. 2019-02-13		WRIT BRANCH-8	(Seat No - 41)
396	24986/2022	19.04.2022	WP (C) - 7277/2022	J.J.PRA DHAN	GENERAL		Order Dtd. 2022-04-12			(Seat No - 41)
397	24987/2022	19.04.2022	RSA- 353/2014	S DASH	GENERAL		PetitionAnnexure, Entire Order,		SECOND APPEAL	(Seat No - 3)
398	24988/2022	19.04.2022	CMAPL- 507/2016	S DASH	GENERAL		PetitionAnnexure, Entire Order,		M.J.C .	(Seat No - 4)
399	24989/2022	19.04.2022	CMAPL- 263/20	NARAYAN TRIPATH	GENERAL		PetitionAnnexure,		M.J.C .	(Seat No - 4)

9			20	Y	L					t No - 1)
4 0 0	24990 /2022	19.04. 2022	WP (C) - 14941/ 2017	SK. MEHERUL LA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-18			(S ea t No - 1)
4 0 1	24991 /2022	19.04. 2022	WP (C) - 7004/2 022	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 1)
4 0 2	24992 /2022	19.04. 2022	WP (C) - 3922/2 016	SUMANTA DAS	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-18			(S ea t No - 1)
4 0 3	24993 /2022	19.04. 2022	WP (C) - 7360/2 022	R.R.DAS	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 0 4	24994 /2022	19.04. 2022	WP (C) - 7931/2 018	PRASANT KUMAR JENA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2022- 04-18			(S ea t No - 10 5)
4 0 5	24995 /2022	19.04. 2022	WP (C) - 7360/2 022	SUDARSA N BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 2022- 04-18		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 5)
4 0 6	24996 /2022	19.04. 2022	WP (C) - 20927/ 2014	R.C.MUD ULI	C.O .	COURT NO. 9	Order Dtd. 2022- 04-18			(S ea t No - 10 5)
4 0 7	24997 /2022	19.04. 2022	WP (C) - 7007/2 022	BALARAM SINGH	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t

										No - 105)
408	24998/2022	19.04.2022	WP (C) - 3010/2022	P.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-18			(Seat No - 105)
409	24999/2022	19.04.2022	ABLAPL - 9526/2020	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 105)
410	25000/2022	19.04.2022	WP (C) - 20126/2015	S.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-04-13			(Seat No - 105)
411	25001/2022	19.04.2022	CRLA-149/2016	M/S.GEE TANJALI MAJHI	C.O.	COURT NO. 22	Order Dtd. 2022-04-18	CRIMINAL APPEAL		(Seat No - 4)
412	25002/2022	19.04.2022	WP (C) - 6082/2022	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-12			(Seat No - 4)
413	25003/2022	19.04.2022	CRLMP-434/2022	S. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-03-16			(Seat No - 4)
414	25004/2022	19.04.2022	WP (C) - 9128/2022	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No - 4)
415	25005/2022	19.04.2022	WP (C) - 8929/2022	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-04-18			(Seat No

										- 4)
4 1 6	25006 /2022	19.04. 2022	ABLAPL - 9455/2 020	J. C. BARAL	C.O .	COURT NO. 1	Order Dtd. 2022- 04-12			(S ea t No - 4)
4 1 7	25007 /2022	19.04. 2022	ABLAPL - 6736/2 020	JAYAKRI SHNA MOHAPAT RA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-12			(S ea t No - 4)
4 1 8	25008 /2022	19.04. 2022	ABLAPL - 10015/ 2020	SARAT KUMAR JENA	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-18			(S ea t No - 4)
4 1 9	25009 /2022	19.04. 2022	ABLAPL - 3153/2 022	RAHUL SETHI	C.O .	COURT NO. 25	Order Dtd. 2022- 04-11			(S ea t No - 4)
4 2 0	25010 /2022	19.04. 2022	ABLAPL - 9259/2 020	PITABAS NAYAK	C.O .	COURT NO. 25	Order Dtd. 2022- 04-12			(S ea t No - 4)
4 2 1	25011 /2022	19.04. 2022	ABLAPL - 10279/ 2020	JAYANTA KU. MAJHI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
4 2 2	25012 /2022	19.04. 2022	ABLAPL - 10183/ 2020	B. N. SAHU	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
4 2 3	25013 /2022	19.04. 2022	ABLAPL - 10005/ 2020	T. R. DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t No - 4)
4 2 4	25014 /2022	19.04. 2022	ABLAPL - 9984/2	B. K. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2022- 04-18			(S ea t

			020							No-4)
425	25015/2022	19.04.2022	WP(C)-22999/2012	A K NAYAK	GENERAL			Order Dtd. 2022-04-07		(Seat No-4)
426	25016/2022	19.04.2022	WP(C)-3681/2022	D K MALLICK	GENERAL			Order Dtd. 2022-03-14		(Seat No-4)
427	25017/2022	19.04.2022	CRA-247/1999	D K MALLICK	GENERAL			Order Dtd. 2020-12-23		(Seat No-4)
428	25018/2022	19.04.2022	CRLMC-4/2016	D K MALLICK	GENERAL			Order Dtd. 2021-12-09		(Seat No-4)
429	25019/2022	19.04.2022	OJC-2267/1995	J K MOHARANA	GENERAL			Order Dtd. 1997-04-09Petition,Annexure,	WRIT BRANCH-2	(Seat No-6)
430	25020/2022	19.04.2022	ABLAPL-10252/2020	K.P.MOHANTY	C.O.	COURT NO. 1		Order Dtd. 2022-04-18		(Seat No-6)
431	25021/2022	19.04.2022	CRLMC-311/2021	P. N. NAYAK	GENERAL			Order Dtd. 2021-10-05		(Seat No-6)
432	25022/2022	19.04.2022	BLAPL-509/2021	M. N. MOHANTY	C.O.	COURT NO. 9 OLD		Order Dtd. 2022-04-11		(Seat No-6)
433	25023/2022	19.04.2022	ABLAPL-	R. K. MALLICK	C.O.	COURT NO. 9		Order Dtd. 2022-04-19		(Seat No-6)

3			2923/2022			OLD				t No - 6)
4 3 4	25024 /2022	19.04. 2022	ABLAPL - 1260/2 022	S. K. BISWAL	C.O .	COURT NO. 9 OLD	Order Dtd. 2022- 04-07			(S ea t No - 6)
4 3 5	25025 /2022	19.04. 2022	WP(C)- 1215/2 022	P.L. MISHRA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-19			(S ea t No - 6)
4 3 6	25026 /2022	19.04. 2022	WP(C)- 1215/2 022	R. K. MOHAPAT RA	C.O .	COURT NO. 1	Order Dtd. 2022- 04-19			(S ea t No - 6)
4 3 7	25027 /2022	19.04. 2022	WP(C)- 8394/2 022	J. D. MUDULI	C.O .	COURT NO. 1	Order Dtd. 2022- 04-19			(S ea t No - 6)
4 3 8	25028 /2022	19.04. 2022	WP(C)- 8394/2 022	P. K. DAS	C.O .	COURT NO. 1	Order Dtd. 2022- 04-19			(S ea t No - 6)
4 3 9	25029 /2022	19.04. 2022	BLAPL- 2829/2 022	BISWAJI T MOHAPAT RA	C.O .	COURT NO. 11	Order Dtd. 2022- 04-19			(S ea t No - 6)
4 4 0	25030 /2022	19.04. 2022	BLAPL- 2316/2 022	H.K.PAT RA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022- 04-19			(S ea t No - 6)

NIC